

**GOVERNMENT OF INDIA
WOMEN AND CHILD DEVELOPMENT
LOK SABHA**

UNSTARRED QUESTION NO:4616
ANSWERED ON:04.05.2012
INDIRA GANDHI MATRITVA SAHYOG YOJANA
Gaddigoudar Shri P.C.

Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state:

- (a) whether the Government has taken note of gross under utilization of funds under the Indira Gandhi Matritva Sahyog Yojana (IGMSY) during the last three years;
- (b) if so, the details thereof and the reasons therefor;
- (c) the percentage of women that have been benefitted annually out of the 12.5 lakh pregnant and lactating women that the scheme aims to benefit annually; and
- (d) the steps taken by the Government to ensure optimum utilization of funds under the said scheme?

Answer

MINISTER OF STATE OF THE MINISTRY OF WOMEN & CHILD DEVELOPMENT (SHRIMATI KRISHNA TIRATH)

(a) & (b): Indira Gandhi Matritva Sahyog Yojana (IGMSY) is a centrally sponsored conditional maternity benefit scheme which is operational since October 2010, in 52 districts in all States/UTs across the country on pilot basis to improve the health and nutrition status of Pregnant and Lactating (P&L) women and their young infants. During 2010-11 & 2011-12, Rs. 411.78 crores was released by the Ministry, out of which the States/UTs have reported utilization of Rs. 71.53 crores so far. Since IGMSY is a new scheme and the year 2011-12 was the first complete year of implementation, a lot of preparatory works such as opening of budget heads, tie-up with banks/Post Offices, opening of banks/Post office accounts, setting up of cells at the state and district level etc., were to be undertaken before the actual cash transfer to the beneficiaries. Hence, there is under-utilization of funds under the IGMSY scheme. State wise details are at Annexure-I.

(c): As per the feedback received from the States/UTs, 1.88 lakhs beneficiaries i.e. 15.04 % have already been benefitted under the scheme.

(d): A number of measures have been undertaken by the Ministry for optimum utilisation of funds under IGMSY scheme such as (i) conducting periodic reviews on the performance of the scheme with States/UTs (ii) state visits by senior officers of the Ministry to assess performance of the scheme at the implementation level, (iii) strengthening the monitoring systems at various levels, (iv) exploring various models of cash transfers not only through nationalised banks and post offices but through cooperative banks, business correspondence model etc. (v) providing flexi-funds amounting to 2.5% of the total annual allocation under IGMSY Scheme for innovative activities and (vi) providing funds to the tune of 3% of the total annual allocation under IGMSY Scheme for awareness generation activities.